

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II  
(through web-based video conferencing platform)**

**Item 34**

**CA No. 95/2023  
96/2023**

**And**

**CP No. 80/ Chd/ Hry/2022**

**Under Section 241 & 242, CA 2013  
R 11 NCLT**

**In the matter of:-**

Mr. Shrayansh Jain

...Petitioner

Vs.

Algebra Construction Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned to 13.12.2023.

Sd/-  
**Court Officer**

October 31, 2023  
mamta